

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Piramal Capital & Housing Finance Ltd
Vs
Grouse Promoters Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/109(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA/1083(CHE)/2024

ORDER

Present: Shri. Prakul Thadi, Liquidator in person.

This application has been filed to take on record the 3rd progress report for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1083(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)